

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 180/TT/2021**

- Subject** : Petition for determination of transmission tariff for the 2019-24 tariff period for Asset-I: LILO of 400 kV S/C Lonikhand (MSETCL)-Kalwa (MSETCL) Line at Navi-Mumbai alongwith 400/220 kV Navi Mumbai (GIS Sub-station) at Navi Mumbai under the 'Western Region System Strengthening Scheme V'.
- Date of Hearing** : 6.3.2023
- Coram** : Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Madhya Pradesh Power Management Company Limited and 10 others
- Parties Present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Ms. Surbhi Gupta, Advocate, PGCIL  
Shri Ravi Sharma, Advocate, MPPMCL  
Shri Sudhanshu S. Choudhari, MPPMCL  
Shri Anup Jain, Advocate, MSEDCL  
Shri Vyom Chaturvedi, Advocate, Advocate, MSEDCL  
Shri Zafrul Hasan, PGCIL  
Shri Ashish Alankar, PGCIL  
Shri Bhaskar Wagh, CTUIL  
Shri Ranjeet Singh Rajput, CTUIL  
Shri Lashit Sharma, CTUIL

**Record of Proceedings**

Learned proxy counsel for the Petitioner sought an adjournment on account of non-availability of the arguing/ lead counsel. Considering the request of learned counsel, the Commission adjourned the matter.

2. The Petition shall be listed for further hearing on 13.4.2023.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

